

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 26th October, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Execution Application No. 48/2018 (M.A. No. 1547/2018) IN O. A. No. 606/2018	Compliance of Municipal Solid Waste Management Rules, 2016	Ms. Katyayni & Ms. Mehak Rastogi, Advs. for Applicant Mr. Balendu Shekhar, Adv. for MoEF Mr. Raj Kumar, Adv. for CPCB Mr. A. K. Prasad, Adv. MOUHA
FOR COMPLETION OF PLEADINGS			
2.	Original Application No. 819/2017	Harinder Dhingra Vs. Municipal Corporation Gurugram & Ors.	Mr. Ayush Arora, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Amit Tiwari, Adv. for State of UP Mr. Balendu Shekhar, Adv. for CPCB & EPCA Mr. Amjad Hussain, Adv. for R-6 Mr. Paras Anand, Adv. for R-11 Mr. Yadhuvir B. Arya, Adv. for R-20 Ms. Deep Shikha Bharati, Adv. Mr. S. S. Sharma, Adv. for R-22
3.	Original Application No. 48/2018 (M.A. No. 110/2018)	Sita Ram Gupta Vs. State of U.P. & Ors.	Mr. Himanshu Gupta, Adv. for Applicant Ms. Priyanka Swami, Adv. for State of UP Mr. Mukesh Verma, Adv. for Meerut Nagar Nigam Mr. Veera Kaul Singh, Adv. for R-3 & 4 Mr. Rachit Mittal, Adv. for R-7 Mr. Mehul Sharma, Adv. for R-8
4.	Original Application No. 370/2018	Gaurav Kumar Bansal Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1,2, 7 & 11 Mr. Krishna Kumar Singh, Adv. for NBA Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Rahul Verma, AAG for R-4 to 9 Mr. Vikrant Pachnanda, Adv. for NBCC Mr. Ankit Verma, Adv. for State of UP Mr. Pragyan Pradip Sharma, Adv. for R-21
FOR HEARING			
5.	Original Application No. 145/2015 (M.A. No. 1259/2016, M.A. No. 1166/2017, M.A. No. 1170/2017 & M.A. No. 586/2018)	Umashankar Patwa & Anr. Vs. Union of India & Ors. (Earlier titled as D.K. Joshi Vs. Union of India & Ors.)	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Ms. Deep Shikha Bharathi, Adv. for UP Mr. Pradeep Mishra, Adv. for R-3 Ms. Antima Bazaz, Adv. for R-6 Ms. Rachana Joshi Issar, Adv. for R-7 & 10 Mr. I.K. Kapila, Adv. for UP Jal Nigam Mr. Ajit Sharma, Adv. for R-12 Mr. Rajendra Prasad Saxena, Adv.

			Mr. Shivendu Gaur, Adv. for Noticee No. 4 Mr. A. D. N. Rao, Adv. Mr. Raj Kumar, Adv. for CPCB Ms. Meenakshi Arora, Adv. Mr. Bibhav Vatika, Adv. for Noticee Mr. Soumjayjit Pani, Adv. Mr. Shaurya Sahay, Adv. Mr. Shantanu Bansal, Adv. for PS & PH Mr. Tanmaya Mehta, Adv. Mr. Piyush Singh & Mr. Rajeev Saxena, Adv. Mr. Prafulla K. Behra, Adv. for Noticee No.5 Dr. Rajeev Sharma, Adv. Mr. Sameer Singh & Shweta Jain, Adv. Mr. Tarunvir Singh Khehar, Adv. Mr. Sanjay Upadhyay, Adv. Mr. B. V. Niren, Adv. Mr. Abhindra Maheshwari, Adv. Mr. Arjun Pant, Adv. Mr. Eeshan Chaturvedi, Adv.
6.	Original Application No. 378/2015	Pramod Gupta & Ors. Vs. State of Uttarakhand & Ors.	Mr. Shashank K. Saurav, Adv. for Applicant Mr. Rahul Verma, AAG with Mrs. D. Bharathi Reddy, Adv. for R-1 to 4 Mr. K. R. Chawla, Adv. for R-5 to 8
7.	Original Application No. 255/2016 (M.A. No. 913/2017)	Amarjeet Singh Vs. State of Uttarakhand & Ors.	Mr. Aditya Singh, Adv. for Applicant Mr. Rahul Verma, AAG for R-1 & 2 Mr. Vivek Singh, Adv. for State of UK Mr. Mukesh Verma, Adv. for UEPPCB Mr. Satish Kumar, Adv. for CPCB Dr. Upendra Dutt Sharma, Adv. for R-3 Mr. Pradeep Misra, Adv.
8.	Original Application No. 391/2016 (Earlier Application No. 49/2015 (SZ))	M/s A. Purushottam Chitrapur Vs. Union of India & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Adv. for Applicant Mr. Devadatt Kamat, AAG with Mr. Devraj Ashok, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 & 4 Mr. Naveen R. Nath, Adv. for R-10 Mr. S. R. Rajagopal, Adv. for R-13 to 15 Mr. Attin Shankar Rastogi, Adv. for MoEF
9.	Original Application No. 419/2017 WITH	Devender Kumar & Ors. Vs. New Okhla Industrial Development Authority & Ors.	Mr. V. C. Shukla, Nitesh Ranjan & Piyush Singh, Adv. for Applicant Mr. Ravindra Kumar, Adv. for R-1 Mr. Rajesh K. Singh, Adv. for MoEF Mr. Sanjay Kumar, Adv. for R-5 to 16 Dr. Sandeep Singh, Adv. for State of UP Mr. J. J. Sarkar, Adv. for NOIDA Mr. I. K. Kapila, Adv.
10.	Original Application No. 471/2017 (M.A. No. 921/2017)	Jan Kalyan Sewa Trust Vs. State of UP & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Rajesh K. Singh, Adv. for MoEF & CC Mr. Pradeep Mishra & Mr. Daleep Dhyani, Adv. for UPPCB Mr. Atul Singh, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. state of Haryana Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Ravinder Kumar, Adv. for NOIDA Mr. Satish Bhati, Adv. for R-8 & 19

11.	Original Application No. 473/2017 (M.A.No. 924/2017)	Niharika Vs. Union of India & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Abhinav Goyal, Adv. for Applicant Ms. Deep Shikha Bharti, Adv. for MoEF Mr. Rajesh K. Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for R-2 Mr. B. V. Niren, Adv. for R-3 Mr. Sharmila Upadhyay, Adv. for CPCB
12.	Execution Application No. 31/2018 (M.A. No. 686/2018) IN O. A. No. 390/2016	Rajiv Savara Vs. Darrameks Hotels and Developers & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Anil Dutt, Adv. for R-1 Mr. Rahul Verma, AAG for R-2, 4 & 6 Mr. Mukesh Verma, Adv. for UEPPCB
13.	Execution Application No. 34/2018 IN O. A. No. 253/2015	Janab Mangisuddin Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Adv. for Applicant Mr. Bhanwar Pal Singh, Adv. for R-1, 5, 6&7 Mr. Pradeep Misra, Adv. for R-4 Mr. Rachit Mittal, Adv. for R-8 Ms. Priyanka Swami, Adv. for Gagar Nigam GZB Mr. Rajesh Raina, Adv. for UPSIDC
14.	Original Application No. 63/2018 (M.A. No. 1116/2018 & M.A. No. 1403/2018)	Sanjay Kumar Vs. State of Uttar Pradesh & Ors.	Mr. Krishna Kant Singh, Adv. for Applicant Ms. Priyanka Swami, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB Mr. Nishant Das, Adv. for R-6 Mr. Sudeep Kumar, Adv. Mr. Gaurav Kumar Bansal, Adv.
15.	Original Application No. 185/2018 (M.A. No. 555/2018) (Earlier O.A. No. 154/2017 (EZ) WITH	Takam Tayam Vs. Union of India & Ors.	Mr. Somnath Roy Chowdhury, Adv. for Applicant Ms. Deep Shikha Bharti, Adv. for MoEF Mr. Rituraj Biswas, Adv. for R-2 & 6 Mr. Anil Shrivastav, Adv. for SEIAA Mr. Surender Kumar, Adv. for R-4 Mr. Mainak Bose, Adv. for R-5
16.	Original Application No. 421/2018	Takam Tayam Vs. Union of India & Ors.	Mr. Somnath Roy Chowdhury, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Surendra Kumar, Adv. for ASPCB Mr. Anil Shrivastav, Adv. for R-3

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